

(b) if so, the total number of such cases filed by the said banks in different courts from 1 January, 1983 to 31 October, 1985 ;

(c) whether despite the court decisions in favour of the banks, these decisions remain only on papers due to lawyers who adopt delaying tactics and their enforcement is long delayed ;

(d) if so, whether Government propose to set up separate courts or tribunals to eliminate delay in disposal of such cases ;

(e) if so, the details thereof ; and

(f) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) (a) to (c) The time effort and money that will be spent in collecting the information asked for will not be commensurate with the results likely to be achieved.

(d) to (f) : Government has not taken any decision in regard to setting up of separate courts or tribunals for such cases.

Measures to contain Black Money

4887. SHRI BALASAHEB VIKHE PATIL :
SHRI PRAKASH V. PATIL :
SHRI MURLIDHAR MANE :

Will the Minister of FINANCE be pleased to state :

(a) whether the Federation of Indian Chamber of Commerce and Industry has suggested a package of measures to contain black money ;

(b) if so, the details thereof ;

(c) what is Government's estimate of black money in the country now and the sectors of trade/industry where they manifest ; and

(d) whether Government have accepted any of the suggestions made by FICCI for implementation ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The Ministry has not received any suggestions from Federation of Indian Chamber of Commerce and Industry regarding black money.

(b) Does not arise.

(c) No official estimate of the amount of black money in circulation at present has been made.

(d) Does not arise.

Tax Evasion by Sex clinics

4888. SHRI DHARAM PAL SINGH MALIK :

SHRI SUBHASH YADAV :

Will the Minister of FINANCE be pleased to State :

(a) whether Government are aware of so-called 'Sex-Clinics' being run in Delhi which are exploiting people in different ways and making huge money ; and

(b) if so, whether Government propose to enquire into tax evasion by such clinics and take other action ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) Government are aware of the press report regarding so-called Sex Clinics of Delhi. As and when some specific information comes to the Income tax Department's notice, appropriate action under various direct taxes Acts is taken.

Target of Tea Export in 1985-86

4889. PROF. P. J. KURIEN : Will the Minister of COMMERCE be pleased to state :

(a) the target of tea export in 1985-86;

(b) whether Government feel that this target could be achieved ;

(c) whether Government have made any study of the causes of the crisis in the tea industry ; and